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(1890) ILR (Cal) 542

Calcutta High Court

Case No: None

Makhan Lall Datta APPELLANT

Vs

Goribullah Sardar RESPONDENT

Date of Decision: Feb. 5, 1890 **Citation:** (1890) ILR (Cal) 542

Hon'ble Judges: Tottenham, J; Ali, J

Bench: Division Bench

Judgement

Tottenham and Ali, JJ.

We are of opinion that the Small Cause Court has jurisdiction in this case. Clearly neither Article 4 nor Article 11 of the Schedule excludes it, nor does Article 35.